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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 82-A/2016 & 82-B/2016  
With T.P No. 82/397-398/NCLT/AHM/2016 (New)  
M.A. No. 126/2015 & C.A. No. 111/2015  
With C.P. No. 71/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

Name of the Company: Kamal R. Sharma & Ors.  
V/s.  
Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS)           | DESIGNATION       | REPRESENTATION      | SIGNATURE  |
|-------|----------------------------------|-------------------|---------------------|------------|
| 1.    | Dipen Shah                       | Advocate          | for all Petitioners | Dipen Shah |
| 2.    | Anand Majmudar                   | Advocate          | Respondents         | }          |
| 3.    | Pranjal Buch<br>for Singhi & Co. | "                 | 1 to 5              |            |
| 4.    | Kamal R. Sharma                  | Petitioner no. 1. |                     |            |

**ORDER**

Learned Advocate Mr. Dipen Shah present for Petitioners. Learned Advocate Mr. Anand Majmudar with Learned Advocate Mr. Pranjal Buch present for Respondents no. 1 to 5.

At request of both sides.

List the matter on 17.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18<sup>th</sup> day of April, 2017.